

No. A-34015/4/2021-Estt
National Human Rights Commission

Manav Adhikar Bhawan,
Block-C, GPO Complex,
INA, New Delhi – 110 023

Dated, the 12th February, 2026

Deputation Vacancy Notice No. 02/2026

Applications are invited from the eligible candidates to fill up the anticipated vacancy on deputation basis in the National Human Rights Commission:

S.No.	Name of posts & Pay Scale	Existing/ anticipated vacancy	Eligibility conditions and Qualification as prescribed in existing Recruitment Rules
1	Registrar (Law) Level-15 (₹182200- 224100)	01	Deputation (including short-term contract): Officers holding the post of Registrar (Judicial) of Supreme Court or High Courts or Tribunals or Members of Higher Judicial Service of the Central Government or State Governments or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions, (a) Holding analogous posts on a regular basis in the parent cadre or Department; and (b) Possessing the following educational qualifications, namely: Bachelor's degree with Law from a recognised University or recognised institute.

2. Proforma of application is attached at Annexure –'I'.
3. The Commission reserves the right to cancel/ withdraw the vacancy notice at any time without prior notice and without providing any reason for it.
4. The Deputation will be governed by the terms and conditions as prescribed in the existing Recruitment Rules and instructions issued by the Department of Personnel and Training's O.M. No.6/8/2009-Estt.(Pay.II), dated 17.6.2010 as amended from time to time.
5. The **maximum age-limit** for appointment by deputation to these posts shall be **not exceeding 'fifty-eight' years** as on the closing date of receipt of application.
6. The applications of eligible candidates who can be spared immediately on their selection, may please be forwarded to the Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023 in the prescribed format as at Annex-I alongwith all requisite documents i.e. attested photocopies of last 05 years APARs, Integrity Certificate, DE/ Vigilance clearance & details of major minor punishment if any latest by 31.03.2026.

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7. The forwarding authority may also certify the information furnished by the candidate in the application form.
8. Incomplete applications or applications received directly or after the due date will not be considered and will be summarily rejected.

MK
(Mukesh Kumar)
Under Secretary (Estt)
Tel - 011-24663278

**Application form for appointment in the
National Human Rights Commission on deputation basis**

Paste a recent
passport size
photo of the
candidate

Name of Posts applied for

1.	Name and Address (In Block Letters)				
2.	Date of Birth (in Christian era)				
3.	i. Date of entry to service ii. Date of retirement under Central/ State Government Rules				
4.	Educational Qualifications				
5.	Whether Educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same)				
Qualification/Experience required as mentioned in the advertisement/vacancy circular			Qualification / Experience possessed by the officer		
Essential:			Essential:		
(a) Qualification:			(a) Qualification:		
(b) Experience:			(b) Experience:		
Desirable			Desirable		
(a) Qualification:			(a) Qualification:		
(b) Experience:			(b) Experience:		
5.1	In the case of degree and post graduate qualifications elective/main subjects and subsidiary subjects may be indicated by the candidate.				
6.	Please state clearly, in the light of the above entries made by you, whether you meet the requisite essential qualifications and work experience of the post				
7.	Details of employment in chronological order. (Note: Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient)				
	Office/ Institution with address	Post held on regular basis	From	To	Pay Matrix Level/ Pay Band and Grade pay of the post held on regular basis

Important: Pay-band and grade pay granted under ACP/MACP are personal to the officer and therefore should not be mentioned. Only pay-band and grade pay/pay scale of the post held on a regular basis to be mentioned. Details of ACP/MACP with present pay-band and grade pay where such benefits have been drawn by the candidate may be indicated as below:

Office/Institution	Pay Matrix Level/ Pay Band and Grade Pay drawn under ACP/MACP scheme		From	To
8. Nature of present employment i.e. adhoc or Temporary or Permanent				
9. In case the present employment is held on deputation/contract basis, please state				
(a) The date of initial appointment	(b) Period of appointment on deputation/contract	(c) Name of the present office/organisation to which the applicant belongs.	(d) Name of the post and pay of the post held in substantive	
9.1 Notes: In case of Officers already on deputation, the applications of such officers should be forwarded by the parent cadre/ department along with cadre clearance, vigilance clearance and integrity certificate.				
9.2 Note: Information under column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/organisation but still maintaining a lien in his parent cadre/organisation.				
10 If any post held on deputation in the post by the applicant date of return from the last deputation and other details				
11 Additional details about present employment. Please state whether working under (indicate the name of your employer against the relevant column): a) Central Government b) State Government c) Autonomous Organisation d) Government Organisation e) Universities f) Others				
12 Please state whether you are working in the same department and one in the feeder grade or feeder to feeder grade				

13	Are you on a revised scale of pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale		
14	Total emoluments per month now drawn		
	Basic pay in Pay Band/ Pay Matrix	Pay Matrix Level / Grade Pay	Total Emoluments
15	In case the applicant belongs to an organisation which does not belong to the Central Government pay scales, the latest salary slips issued by the organisation showing the following details may be enclosed		
	Basic pay in Pay Band/ Pay Matrix	Pay Matrix Level / Grade Pay & applicable rate of DA	Total Emoluments
16	<p>Additional information, if any, relevant to the post you applied for, in support of your suitability for the post.</p> <p>(This, among other things, may provide information with regard to (i) Additional academic qualification (ii) professional training (iii) work experience over and above prescribed. In this Vacancy Circular/ Advertisement)</p> <p>(Note: Enclose a separate sheet, if the space is insufficient)</p>		
16.1	<p>The candidates are requested to include information with regard to:</p> <ul style="list-style-type: none"> (i) Research publications and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with professional bodies/ Institutions (iv) Patents registered by their own name or achieved for the organisation (v) Any research innovative measure involving official regularisation (vi) Any other information. <p>(Note: Enclose a separate sheet, if the space is insufficient)</p>		

17	Whether belongs to SC/ST/OBC	
18	Complete postal Address and contact details i.e. Telephone/Fax Number & e-mail address of the present employer:	Postal Address Telephone & Fax No. e-mail address:

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the curriculum duly supported by the documents in response of essential qualification/work experience submitted by me will also be assessed by the selection committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/ withheld.

(Signature of candidate)

Address _____

Email ID: _____

Contact/Mobile No. _____

Date _____

Certification by the Employee/ Cadre Controlling Authority

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. **He/ She fulfils the requisite eligibility criteria and also possesses the essential educational qualification and experience mentioned in the vacancy circular.**

2. If selected, he/ she will be relieved immediately.

3. It is also certified that:

- i) There is no vigilance or disciplinary case pending/ contemplated against Shri/Smt/Ms. _____
- ii) His/ Her Integrity is certified.
- iii) His/ Her APAR dossier in original/photocopies of APAR for the last five years, duly attested by an officer of the rank of Under Secretary of the Government of India or above, are enclosed.
- iv) No major/minor penalty has been imposed on him/ her during the last ten years or a list of major/minor penalties imposed on him/ her during the last ten years is enclosed (as the case may be).

Counter signed
(Employer/Cadre Controlling Authority with seal)